

**CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH, AHMEDABAD**

**O.A.No. 310/1992**

Ahmedabad this the 5<sup>th</sup> day of October, 1999.

**Hon'ble Mr. V. Ramakrishnan, Vice Chairman  
Hon'ble Mr. P.C. Kannan, Judicial Member**

1. Liyaqat Ali Khan
2. Kunjbihari Arora
3. Daulat Ram O.
4. Melville Q.
5. Kaluram S
6. Gehrilal G.
7. Lekhraj
8. Bugdad Khan
9. Ramswarup N
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23. Mohmad Sarif
24. Noratmal
25. Hargovinddas K.
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27. Abdul Hafiz
28. Chotulal G.

All above applicants are working as Diesel Assistants in  
Ajmer Division of Western Railway and working at Gandhidham.

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2001.03.07.0005

„9001, und es ist O’leary,“ sagt sieh bedenkt.

Ho, pp. 74, 77. Ramspeck, 7, 10; Chappell, 7, 10; P. C. Ramspeck, 7, 10; Chappell, 7, 10.

1	Levante Afrika
2	Kuwaiti Arabien
3	Dubai Arabien
4	Mauritius
5	Afghanistan
6	Qatar Arabien
7	Iraq
8	Persied Kopen
9	Kuwaiti Arabien
10	Vietnam
11	Burma
12	Rossetti
13	Thailand
14	Hongkong
15	Kenya
16	Peru
17	South Africa
18	Malta
19	Brunei Darussalam
20	Portugal
21	Ribatidun
22	Levant Arabien
23	Indonesia
24	Uganda
25	Abu Dhabi
26	Chile
27	Umanistan
28	Abdullah
29	Qatar Arabien

RECHERCHE SUR LA VIE DES MUSÉES EN CLIMATOLOGIE 2000, 17  
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**Address for service of notice:**

C/o. Liaqat Ali Khan  
F.C.I. Colony  
Qtr.No.237/C, Gandhidham  
Kutch.

**Applicants**

By Advocate: Mr. K.K. Shah

**VERSUS**

1. Union of India, to be served through  
General Manager (W. Rly.)  
Head Quarter Office,  
Churchgate, Bombay.
2. Divisional Railway Manager  
Western Railway  
Ajmer.
3. Divisional Mechanical Engineer  
Western Railway,  
Ajmer.
4. Paunikar Prem Mahadev
5. Chandraprakash Mali
6. Sarvesh Kumar Mishra

The respondents No. 4,5 & 6 are working under  
Respondent No.3 and are to be served through him. Respondents.

By Advocate: Mr. N.S. Shevde for R-1 to 3.  
Mr. Y.N. Oza for R-4 to 6.

**ORDER (Oral)**

**Hon'ble Mr. V. Ramakrishnan, Vice Chairman.**

We have heard Mr. K.K. Shah earlier and Mr. Shevde for the respondents now.

2. The applicants are rankers to the level of Diesel Assistant in the Western Railway. The dispute in the OA relates to the seniority vis-à-vis direct recruits. The applicants herein submit that they were promoted as Diesel Assistant on adhoc basis and some of them have been holding the post of diesel assistant continuously from 1986 and some others from 1987 and 1988. We are now informed that an identical issue pertaining to the same seniority list was also under challenge before the Jodhpur Bench of this Tribunal in OA 404/92, Madan Lal & Ors. Vs. Union of India & Ors. and also six other batch of connected cases where also the dispute was regarding inter se seniority list between rankers and direct recruits. Mr. K.K. Shah submits that this has been disposed of by the Jodhpur Bench on 22.12.1998 and he has collected a copy of this order of the Jodhpur Bench. A copy of the Jodhpur Bench judgment is taken on record. Mr. Shevde after going through the judgment of the Jodhpur Bench submits that the issues involved in the present OA are the same which were considered by the Jodhpur Bench in OA 404/92 decided on 22.12.98. We record the submissions of Mr. K.K. Shah and Mr. Shevde.

3. In the light of the submission of both counsel we direct the Railway Administration to regulate the seniority of the present applicants as per the direction of the Jodhpur Bench of the Tribunal dated 22.12.98 while deciding the OA 404/92 and other batch of connected cases. Mr. Shevde says that the implementation of the order of the Jodhpur Bench in OA 404/92 will also cover the implementation of our present direction.

4. With the above direction, the OA is finally disposed of. No costs.

**(P.C. Kannan)**  
**Member(J)**

**(V.Ramakrishnan)**  
**Vice Chairman**

**Vtc.**

*Letter copy*

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(V.Ramakrishnan)  
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